

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 220
(IB)-1071(ND)2018
IA/2605/2020 CA-326/2019, IA/1556/2021

IN THE MATTER OF:

State Bank of India

... **Applicant/Petitioner**

Versus

**M/s. Shri Shyam Ji Ahrico Exports Pvt.
Ltd.**

... **Respondent**

Under Section: 7 of IBC Code,2016

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**